

(c) if so, the reaction of the Government thereto?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) to (c) The unallocated power of Central Generating Stations is limited and fixed, any modifications are possible through adjustment of allocation generally within the States/UTs in the region keeping in view the emergent or seasonal nature of the requirement, the relative power supply position, utilisation of existing generation resources, performance and payment capacity.

The allocation of power from unallocated quota of Central Generating Stations (CGSs) in Western Region (WR) and Eastern Region (ER) was revised in February 06 and power to the tune of 151 MW was allocated to more deficit States/UTs in the Region by reducing the allocation of Gujarat and Goa, due to their relatively comfortable position. Subsequently, keeping in view the request of Gujarat for allocation of additional power and relative power supply position of WR constituents, the allocation to Gujarat out of this quota was enhanced by 5% (around 55 MW) in January, 07.

The Government of Gujarat had requested for reinstating their unallocated power to the previous level. The reasons for reductions in the allocation have been communicated to the State Government. The Government of Gujarat has reiterated its stand. The allocation of unallocated power of CGSs is reviewed and revised from time to time as already indicated above.

Coverage of RGGVY

• 1035. SHRI B.S. GNANADESIKAN: Will the Minister of POWER be pleased to state:

(a) the number of rural beneficiaries who have been provided electricity under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) during the last three years, State-wise;

(b) whether Government proposes to double the number of beneficiaries under this scheme during the Eleventh Five Year period; and

(c) the steps taken by Government in this regard?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) The implementing states have reported release of 2412408 rural household connections (including 2002840 BPL household connections) under RGGVY as on 15th February 2008. State-wise **and** year-wise number of rural household connections released are given in **the** enclosed statement {See below}

(b) and (c) After comprehensive review and evaluation of RGGVY programme implemented during 10th Plan period, the Govt, has accorded approval for continuation of RGGVY during 11th Plan period with capital subsidy of Rs. 28000 crore, for attaining the goal of providing access to electricity to all rural households electrification of about 1.15 lakh un-electrified villages and electricity connections to 2.34 crore BPL households by 2009.

The said targets for providing access to electricity to all rural households and electrification of BPL households remain the same as envisaged at the time of launch of RGGVY in April 2005.

*Statement**State-wise and year-wise No. of connections released under RGGVY*

Sl. No.	State No.	During RHHs including 3PL (Nos.)	2005-06 BPL HHs (Nos.)	During RHHs including BPL (Nos.)	2006-07 BPL HHs (Nos.)	During RHHs including BPL (Nos.)	2007-08 BPL HHs (Nos.)	Cumulative to 15.02.2008 RHHs including BPL (Nos.)	Cumulative to 15.02.2008 RHHs including BPL (Nos.)
1	Andhra Pradesh	0	0	226,654	226,654	685,690	578,475	912,344	805,129
2	Arunachal Pradesh	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0
4	Bihar	11,000	487	55	2,724	55,744	49,606	66,799	52,817
5	Jharkhand	0	0	0	0	766	766	766	766
6	Goa	0	0	0	0	0	0	0	0
7	Gujarat	0	0	10,373	10,373	53,129	53,129	63,502	63,502
8	Haryana	0	0	0	0	3,628	3,628	3,628	3,628
9	Himachal Pradesh	0	0	0	0	647	647	647	647
10	J&K	0	0	0	0	200	200	200	200
11	Karnataka	17,131	12,268	141,720	107,047	202,000	193,563	360,851	312,878
12	Kerala	0	0	0	0	0	0	0	0
13	Madhya Pradesh	0	0	0	0	1,099	1,099	1,099	1,099
14	Chhattisgarh	0	0	0	0	15,302	15,302	15,302	15,302
15	Maharashtra	0	0	0	0	31,530	31,530	31,530	31,530
16	Manipur	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0
20	Orissa	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0
22	Rajasthan	505	0	10,514	9,236	387,663	184,478	398,682	193,714
23	Sikkim	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0
25	Tripura	0	0	0	0	0	0	0	0
26	Uttar Pradesh	4,060	4,060	251,973	251,973	138,303	138,303	394,336	394,336
27	Uttaranchal	0	0	22,947	21,539	49,851	51,259	72,798	72,798
	west Bengal	1,307	0	33,288	26,572	55,329	27,922	89,924	54,494
G Total:		34,003	1,818	697,524	656,118	16,80,881	13,29,907	24,12,408	20,02,840